

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

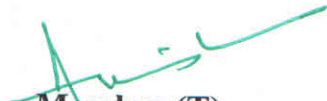
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 92/16	For submitting information	186	Kasturi Rabindranath Pai Vs Union Home Products Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

ORDER

PCS for petitioner is absent. No representation of Petitioner. Petitioner is also called absent. Information as directed by the Tribunal is not furnished. List it as a last chance on 13/11/2017. Orders will be passed for non-prosecution if petitioner or PCS fails to attend the Tribunal on that day.


Member (T)


Member (J)